

at the last Indo-Pakistan trade review talks held at Karachi in December, 1961, the Government of Pakistan made an offer to export 10,000 tons of brick burning coal per month to Northern parts of India. The question whether the proposal is feasible is under examination.

Durgapur Steel Plant

*297. Shri P. C. Borooah: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the No. 3 coke oven battery at the Durgapur Steel Project has been commissioned;

(b) if so, when;

(c) what was the cost involved in its installation; and

(d) how far the processing capacity of the plant has been increased by its installation?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (b). The third coke oven battery at Durgapur Steel Project has been lighted up in two parts on 31st January, and 14th February, 1962. Coke production is expected to start by 15th April, 1962.

(c) On pro-rata basis, the cost of the third coke oven battery is about Rs. 27 million, excluding the cost of general services which form a separate item under the contract with Messrs. Indian Steel Works Construction Company Ltd., London.

(d) When this battery goes into full production, it will produce coke for the third blast furnace.

पवन शक्ति मंडल

*२९८. श्री भक्त दर्शन : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) कुछ समय पहले पवन शक्ति के उपयोग का जो नया मण्डल (डिवीज़न)

खोला गया था, उसने अब तक क्या प्रगति की है ; और

(ख) उसके कार्य को और अधिक व्यापक बनाने के लिये कौन से विशेष कदम उठाये जा रहे हैं ?

वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री (श्री हुमायून कबीर) : (क) दस पवन चक्कियां लग चुकी हैं और साठ जल्दी ही लगा दी जायेंगी। गुजरात, महाराष्ट्र, मैसूर और मद्रास में तीस जगहों का मुद्रायना किया जा चुका है और जम्मू कश्मीर घाटी और लद्दाख में जगहें देखी जा रही हैं।

(ख) और अधिक सर्वेक्षण किया जा रहा है और विदेशों से विंड इलेक्ट्रिक जनरेटर प्राप्त किये जा रहे हैं। सरकारी और अर्ध-सरकारी संगठनों को तकनीकी सलाह और मदद देने के अलावा नेशनल रिसर्च डेवलपमेंट कॉर्पोरेशन से यह भी कहा गया है कि वह विंड पावर डिवीज़न द्वारा विकसित की गई पवन चक्कियों के व्यापारिक उत्पादन के लिये फर्मों को उत्साहित करे।

Directorate of Practical Training for Mining Students

*299. Shri T. B. Vittal Rao: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Directorate of Practical Training for Mining Students has since been set up;

(b) what is the scope and duration of practical Training for Diploma holders; and

(c) if the reply to part (a) above is in the negative, the reasons thereof?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) Practical training of diploma holders is intended to condition them for employment in junior supervisory positions in mines. The total duration of practical training, inclusive of the

time spent on such training during the college course, will be two years.

(c) Does not arise.

Administrative Set up of Himachal Pradesh

455. { Shri S. N. Ramanl:
Shri Hem Raj:
Shri Bhakt Darshan:
Shri Jogendra Sen:

Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of the Home Minister has been drawn to the report in the *Himkesari* dated the 26th January, 1962 regarding the future set up for Himachal Pradesh;

(b) if so, whether the statements made therein reflect official point of view on the matter;

(c) whether his attention has been further drawn to the Press Note issued by Government regarding the scope of the Asoke Sen Committee and will he clarify whether:

(i) the executive committee or whatever name it is given will be responsible to the Territorial Council;

(ii) whether the Council will cease to be a corporate body and become part and parcel of the administration;

(iii) whether the Territorial Council or whatever designation it is given will be empowered to initiate legislation;

(iv) whether a Bill amending the present Territorial Council Act will be introduced in Parliament;

(v) whether a proper designation such as Territorial Assembly or Representative Assembly will be given to the Territorial body;

(vi) whether people's representatives will be associated with the administrator even in report of such departments,

if any, as remain reserved with the administrator; and

(vii) whether subjects like the transport, forests, judiciary and revenue administration, law and order which have serious bearing on the development departments are also to be transferred to the Council; and

(d) by what time is the report of the Asoke Sen Committee expected and how long will it take for the Government to implement the same?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) No.

(c) Yes.

(i) Attention is invited to the Home Minister's Statement made on the floor of this House on 7th December, 1961.

(ii) to (vii). These matters will be considered after the report of the Official Committee has been received.

(d) The report is expected to be received by the end of April, 1962, whereafter necessary action will be initiated.

Coal Seams in Andhra

456. { Shri P. C. Borooah:
Shri M. V. Krishna Rao:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that coal seams have been found near Nuzvid in Krishan district of Andhra Pradesh;

(b) if so, what is the estimated extent of the reserves available there; and

(c) what action has been taken for exploiting these reserves?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b).